

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/265/ (IB)/2017  
NAME OF THE PETITIONER(S) : SHIVASAKTHI MARKETING PVT LTD  
NAME OF THE RESPONDENT(S) : SRINIDHI FABRICS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA MURAYAN  
A.K. MYLSAMY } FOR PETITIONER  
S. Vijayaraghavan

ORDER

This matter may be put up with TCP/143/IB/17, which is against the same  
Corporate Debtor.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)